

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA
UNSTARRED QUESTION NO. 2650
ANSWERED ON 07/08/2024

NEW AND RENEWABLE ENERGY

2650. SHRI SELVAM G

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is taking steps to enhance renewable energy capacity in Tamil Nadu and if so, the details thereof;
- (b) the details of the targets fixed regarding power generation from various renewable energy sources in the State along with the achievements made in this regard during each of the last three years and the current year;
- (c) the quantum of funds allocated/released along with the quantum of funds utilized in this regard during the said period; and
- (d) the details of the proposals approved for various new and renewable energy projects in Tamil Nadu during the above period along with the proposals still pending with the Government?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The Government has set a target of achieving 500 GW of non-fossil power installed capacity in the country by 2030. No specific targets have been set source-wise or State-wise. The Government of India has taken several steps and initiatives to promote and accelerate renewable energy (RE) capacity in the country, including the State of Tamil Nadu, as given at **Annexure-I**.

The details of annual electricity generation from RE sources in the State of Tamil Nadu for the last three years and the current year 2024-25 (up to May 2024), are as follows:

Year	Renewable Energy Electricity Generation (in BU)
2021-22	29.27
2022-23	33.59
2023-24	33.17
2024-25 (Up to May 2024)	4.62

(Source: CEA)

(c) MNRE is implementing various schemes and programmes for development and deployment of renewable energy, under which funds are released in accordance with respective scheme guidelines. No State-wise allocation of funds is made by the Ministry. The details of Central Financial Assistance (CFA) released to Tamil Nadu under major schemes/programmes of the Ministry during the last three years and the current financial year are as under:

Year	CFA released (In Rs. crore)
2021-22	158.85
2022-23	112.37
2023-24	18.45
2024-25 (Up to June)	18.25

(d) The details of sanctioned projects in Tamil Nadu under major ongoing schemes/programmes of Ministry of New and Renewable Energy (MNRE), are given at **Annexure-II**. Further, 4 number of waste to energy projects and 2 number of biomass projects in the State are under consideration of the Ministry as per guidelines of the National Bioenergy Programme.

Annexure I referred to in reply of part (a) & (b) of the Lok Sabha Starred Question No.2650 to be answered on 07.08.2024

The Government of India has taken several steps and initiatives to promote and accelerate renewable energy capacity in the country to realize the commitment of 500 GW non-fossil energy capacity by 2030. These include, inter-alia, the following:

- Notification of trajectory for RE power bids of 50 GW/annum to be issued by Renewable Energy Implementation Agencies [REIAs: Solar Energy Corporation of India Limited (SECI), National Thermal Power Corporation (NTPC), National Hydroelectric Power Corporation (NHPC), Satluj Jal Vidyut Nigam (SJVN)] from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) permitted up to 100 percent under the automatic route.
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) trajectory has been notified till 2029-30, including separate RPO for Decentralized Renewable Energy.
- Project Development Cell for attracting and facilitating investments has been set up.
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind and Wind-Solar Projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, National Green Hydrogen Mission, etc. are being implemented
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- Cabinet has approved the Viability Gap Funding (VGF) scheme for offshore wind energy projects for installation and commissioning of 1 GW of offshore wind energy projects (500 MW each off the coast of Gujarat and Tamil Nadu)
- “National Repowering and Life Extension Policy for Wind Power Projects, 2023” has been issued.
- “Strategy for Establishments of Offshore Wind Energy Projects” has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.

- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Procedure for Uniform Renewable Energy Tariff (URET) has been issued.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) has been issued.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022 has been issued.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

Annexure II referred to in reply of part (d) of the Lok Sabha Unstarred Question No. 2650 to be answered on 07.08.2024

PM Surya Ghar: Muft Bijli Yojana

The Government has launched the PM Surya Ghar: Muft Bijli Yojana in February 2024 to empower one crore residential households in the country to generate their own electricity by installation of rooftop solar systems with a total outlay of Rs.75,021 crore. In the State of Tamil Nadu, as of 30.06.2024, a total of 9.47 lakh people have registered under this scheme, 61,721 consumer applications have been received and 5,810 rooftop solar systems have been installed.

Green Energy Corridor (GEC):

GEC (Phase-I):

The transmission system under Green Energy Corridor (GEC-I) is being implemented by MNRE through the State Transmission Utilities of 8 Renewable Energy (RE) rich States, including Tamil Nadu. In Tamil Nadu, it is being implemented by Transmission Corporation of Tamil Nadu Limited (TANTRANSCO). As of 30.06.2024, 1068 circuit kilometers (ckm) of transmission lines and 1910 Mega Volt-Amperes (MVA) substations have been constructed.

GEC (Phase-II):

Green Energy Corridor Intra-State Transmission System Phase-II scheme has been approved for 7 States, including Tamil Nadu. Tamil Nadu is setting up 624 circuit kilometers (ckm) of transmission lines and 2200 MVA capacity substations by FY 2025-26 for evacuation of renewable energy.

Off-shore Wind Energy projects:

The Union Cabinet approved the Viability Gap Funding (VGF) scheme for offshore wind energy projects at a total outlay of Rs.7453 crore, including an outlay of Rs.6853 crore for installation and commissioning of 1 GW of offshore wind energy projects (500 MW each off the coast of Gujarat and Tamil Nadu), and grant of Rs.600 crore for upgradation of two ports to meet logistics requirements for offshore wind energy projects.

Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)

MNRE is implementing Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) which aims for de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The scheme has the following three components:

- Component-A: Installation of small solar power plants on the land of the farmers
- Component-B: Installation of standalone off-grid solar water pumps
- Component-C: Solarization of existing grid-connected agriculture pumps

The status of the projects sanctioned in Tamil Nadu is given below:

Component-A (in MW)		Component-B (in Nos.)	
Sanctioned	Installed	Sanctioned	Installed
424	0	5200	3236

Waste to Energy and Biomass Programmes:

Under Waste to Energy programme (programme on energy from urban, industrial and agricultural wastes/residues), 5 projects have been sanctioned in Tamil Nadu by the Ministry.

Under Biomass programme [scheme to support manufacturing of briquettes & pellets and promotion of biomass (non-bagasse) based cogeneration in industries], the Ministry has sanctioned one project in Tamil Nadu.